



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in J&K Legal (Gazetted) Service.

Government Order No: **6134** -LD(Estt) of 2017.
Dated : 27 - 12 - 2017.

Pending confirmation by the Departmental Promotion Committee/Public Service Commission, sanction is hereby accorded to the officiating promotion of Mr. Waseem Shoket Butt, Assistant Draftsman (Translation) as Deputy Legal Remembrancer against 10% quota in his own pay and grade, with charge allowance as admissible under rules.

The said promotion shall be subject to the following conditions:-

- (a) The promotion shall be without prejudice to seniority of members of service at each category which shall be determined after recommendations of Public Service Commission; and
- (b) The above promotion shall be subject to outcome of any proceeding pending before any Court of Law.

By order of the Government of Jammu and Kashmir

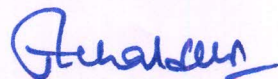
Sd/-
(Abdul Majid Bhat)
Secretary to Government.

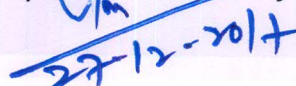
No: - LD (Estt) 2017/53.

Dated:- 27 - 12 - 2017.

Copy to the:-

1. Commissioner/Secretary to Government, PW(R&B) Department.
2. Commissioner/Secretary to Government, General Administration Department.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Secretary, Public Service Commission, J&K Jammu.
5. Concerned officer for compliance.
6. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
7. Private Secretary to the Chief Secretary.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Government order file.
10. File concerned.


(Achal Seethi)
Special Secretary to Government.


27-12-2017